

No.CMM/GC/ 05 /2018.  
Chief Metropolitan Magistrate's  
Office, Esplanade, Mumbai.

Date :- 17.01.2018

**NOTIFICATION**

**Subject** : Holding of Courts in Jail on regular basis to take up the cases of Undertrial prisoners

**Reference** : 1. Letter No. A(Spl.)/Misc. /313/2009 dated 14.10.2009 from the Hon'ble High Court, Bombay.  
2. Letter No. A(Spl.)/Misc. /174/2014 dated 01.08.2014 from the Hon'ble High Court, Bombay.

In view of the above references, the Judicial Officers of the following Courts are directed to attend the Daily Jail Court on regular basis to take up the cases of those Under Trial Prisoners who are involved in Petty Offences punishable upto three years or are keen to confess their guilt, in order to reduce the pendency of cases of Under Trial Prisoners. **They shall attend the Jail Court at Thane Central Prison alongwith the Original Record & Proceedings of the cases of the categories mentioned above, involving Under-Trial Prisoners, pending on the file of their own Courts. Hence, they are not required to keep such custody cases on the Board of regular Courts on the date of their Jail Court duty.**

They are permitted to frame charge against accused, record statement of accused U/sec.313 of Cr. P.C. and also entertain and dispose of Bail applications of the accused. They are also permitted to carry Laptops for smooth functioning of Jail Court.

The charge of the Court of Judicial Officer attending the Jail Court duty shall be attended by another Judicial Officer of the Centre as per the Standing Order. In case the concerned Judicial Officer is on leave or otherwise absent on the date of Jail Court

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Duty assigned to him/her, the Judicial Officer holding the charge of his/her Court shall attend the Jail Court Duty on that day.

**They are, also directed to submit report to this office, immediately in respect of disposal of the cases of Under Trial Prisoners at Thane Central Prison on the date of Jail Court Duty with necessary details.**

Date	Court & Centre	Jail Court
<b>FEBRUARY - 2018</b>		
01.02.2018	MM, 73 <sup>rd</sup> Court, Vikhroli	Thane Central Prison
02.02.2018	MM, 27 <sup>th</sup> Court, Mulund	Thane Central Prison
03.02.2018	MM, 53 <sup>rd</sup> Court, Mulund	Thane Central Prison
05.02.2018	MM, 17 <sup>th</sup> Court, Borivali	Thane Central Prison
06.02.2018	ACMM, 24 <sup>th</sup> Court, Borivali	Thane Central Prison
07.02.2018	MM, 26 <sup>th</sup> Court, Borivali	Thane Central Prison
08.02.2018	MM, 67 <sup>th</sup> Court, Borivali	Thane Central Prison
09.02.2018	MM, 68 <sup>th</sup> Court, Borivali	Thane Central Prison
12.02.2018	ACMM, 31 <sup>st</sup> Court, Vikhroli	Thane Central Prison
14.02.2018	MM, 34 <sup>th</sup> Court, Vikhroli	Thane Central Prison
15.02.2018	MM, 49 <sup>th</sup> Court, Vikhroli	Thane Central Prison
16.02.2018	MM, 50 <sup>th</sup> Court, Vikhroli	Thane Central Prison
17.02.2018	MM, 72 <sup>nd</sup> Court, Vikhroli	Thane Central Prison
20.02.2018	MM, 73 <sup>rd</sup> Court, Vikhroli	Thane Central Prison
21.02.2018	MM, 27 <sup>th</sup> Court, Mulund	Thane Central Prison
22.02.2018	MM, 53 <sup>rd</sup> Court, Mulund	Thane Central Prison

Date	Court & Centre	Jail Court
23.02.2018	MM, 17 <sup>th</sup> Court, Borivali	Thane Central Prison
26.02.2018	ACMM, 24 <sup>th</sup> Court, Borivali	Thane Central Prison
27.02.2018	MM, 26 <sup>th</sup> Court, Borivali	Thane Central Prison
28.02.2018	MM, 67 <sup>th</sup> Court, Borivali	Thane Central Prison
<b>MARCH - 2018</b>		
01.03.2018	MM, 68 <sup>th</sup> Court, Borivali	Thane Central Prison
03.03.2018	ACMM, 31 <sup>st</sup> Court, Vikhroli	Thane Central Prison
05.03.2018	MM, 34 <sup>th</sup> Court, Vikhroli	Thane Central Prison
06.03.2018	MM, 49 <sup>th</sup> Court, Vikhroli	Thane Central Prison
07.03.2018	MM, 50 <sup>th</sup> Court, Vikhroli	Thane Central Prison
08.03.2018	MM, 72 <sup>nd</sup> Court, Vikhroli	Thane Central Prison
09.03.2018	MM, 73 <sup>rd</sup> Court, Vikhroli	Thane Central Prison
12.03.2018	MM, 27 <sup>th</sup> Court, Mulund	Thane Central Prison
13.03.2018	MM, 53 <sup>rd</sup> Court, Mulund	Thane Central Prison
14.03.2018	MM, 17 <sup>th</sup> Court, Borivali	Thane Central Prison
15.03.2018	ACMM, 24 <sup>th</sup> Court, Borivali	Thane Central Prison
16.03.2018	MM, 26 <sup>th</sup> Court, Borivali	Thane Central Prison
17.03.2018	MM, 67 <sup>th</sup> Court, Borivali	Thane Central Prison
19.03.2018	MM, 68 <sup>th</sup> Court, Borivali	Thane Central Prison
20.03.2018	ACMM, 31 <sup>st</sup> Court, Vikhroli	Thane Central Prison
21.03.2018	MM, 34 <sup>th</sup> Court, Vikhroli	Thane Central Prison
22.03.2018	MM, 49 <sup>th</sup> Court, Vikhroli	Thane Central Prison
23.03.2018	MM, 50 <sup>th</sup> Court, Vikhroli	Thane Central Prison

Date	Court & Centre	Jail Court
26.03.2018	MM, 72 <sup>nd</sup> Court, Vikhroli	Thane Central Prison
27.03.2018	MM, 73 <sup>rd</sup> Court, Vikhroli	Thane Central Prison
28.03.2018	MM, 27 <sup>th</sup> Court, Mulund	Thane Central Prison
31.03.2018	MM, 53 <sup>rd</sup> Court, Mulund	Thane Central Prison



(S. R. YADAV)

Chief Metropolitan Magistrate,  
Esplanade, Mumbai.

**Copy forwarded with compliments to :**

1. The Hon'ble Registrar General, High Court, Bombay.
2. The Hon'ble Registrar (Inspection - I), High Court, A.S., Bombay.

**C.C.TO....**

1. Concerned Addl. Chief Metropolitan Magistrates & Metropolitan Magistrates of Borivali, Vikhroli & Mulund Centre of Courts, Mumbai.
2. Secretary, Mumbai District Legal Services Authority, Bandra, Mumbai.
3. Presidents/Secretaries of Advocates Bar Associations of all Centres.
4. Registrar, Esplanade, Mumbai.
5. Asst. Registrar/Controlling Judicial Clerks of Borivali, Vikhroli & Mulund.
6. Office Superintendent.
7. Head Clerk.
8. Jail Superintendent of Thane Central Prison, Thane.
9. Gazette Section.
10. Confidential Section.
11. Statement Section.
12. Server Section, Esplanade.
13. Notification File/Select File.